

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.04.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 110/2021 IA No. 204/2021 & 205/2021	Genius Security and Allied Services V Sri Shivdutt Bannanje & Anr With	Ankita Paul	Ananth Merathia R1 Naman Jhabakh-R2
2.	Comp App (AT)(CH)(Ins) No.225/2021	RCC Mix V Shri Shivadutt Bannanje & Anr	Ankita Paul	Anant Merathia (Vakalat Not Filed)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 113/2022 & IA No. 264 & 265/2022	N.K. Hari Babu, Suspended Director Indowind Energy Ltd V Export – Import Bank of India & Anr	Ramalingam & Associates	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH) No.59/2021 & I A 690/2021 & 691/2021	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Private Ltd. & 3 Ors.	M. Sameer Hussain Sachin Shanmukham Pujari	TVS Kumar R1 R2 – R4 Notice Sent Service awaited.
5.	Comp App (AT)(CH)(Ins) No. 81/2022 & IA No. 163/2022	J.Manivannan V With	Rohan Rajasekaran	Y.Suryanarayanan
6.	Comp App (AT)(CH)(Ins) No. 84/2022 & IA No. 167of 2022 (With Defect)	Koneru Subbiah Chowdry V J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Y. Suryanarayan	
7.	Comp App (AT)(CH)(Ins) No. 247/2021 & IA No. 516,517,518,519 & 520/2021	Chandran ME & 9 Ors V Lissie Medical Institutions & Anr	Sriram Venkatavaradhan	Pradeep Joy R1 Bijoy P Pulipra R2
8.	Comp App (AT)(CH)(Ins) No. 169/2021 & IA No. 425/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi PCA	S. Sathish R1 Raj Jhabakh R2
9.	Comp App (AT) (CH) (Ins) No. 215/2021 & IA No. 498/2021 & 450/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors. Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3 Shivakumar & Suresh-R4 M.S. Visvanathan R2
10.	Comp App (AT)(CH) No. 43/2021	Midas Legaltech and Asset Recovery Management P Ltd V Registrar of Companies Coimbatore	G.B. Sabari Das G. Karthekayan	R1 Notice Served on 10/12/2021

11.	Comp App (AT)(CH) No. 44/2021	Chalasan Udaya Shankar & 2 Ors V Lexus Technologies P Ltd & 9 Ors	Sri & Associates	G.S. Ramarao Avinash Krishnan Ravi Caveator For R1 -R4 Process fee not filed for R6-R10
12.	Comp.App (AT)(CH)(Ins) No. 12/2022	Alturas Trading Corp V VRMX Concrete India P Ltd	Revathi Manivannan	
13.	Comp App (AT)(CH)(Ins) No. 95/2022 & IA No. 221&222/2022	R.V.Tyagarajan V State Bank of India	R.Parthasarathy	
14.	Comp App (AT)(CH)(Ins) No.99/2022 & IA No. 227/2022	SSP Pvt Ltd Vintage Coffee Pvt Ltd	J. R. Jayant	

For Hearing

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	TA No. 89/2021 (Comp App (AT)(Ins) No. 791/2020 (PH))	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr WITH	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
16.	TA No. 90/2021 (Comp App (AT)(Ins) No. 926/2020 (PH))	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
17.	Comp App (AT)(CH)(Ins) No. 05/2021 & I.A.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
18.	Comp App (AT)(CH)(Ins) No. 276/2021 & IA No.596/2021	CH Ravindra Babu V State Bank of India & Anr	Jayanth Viswanathan K. Ravindranath	Vidyalakshmi Vipin R1 Mummaneni Vazra Laxmi R2 (Vakalat not filed)
19.	Comp App (AT)(CH)(Ins) No. 32/2021 & I.A.No.74&75/2021 & I.A.111/2022	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	T. Ravichandran R1 M. L. Ganesh R2

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**